

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 380/2000

New Delhi this the 17th day of August, 2000

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. V.K. Majotra, Member (A)

Shri A.K. Singhal,
S/o Shri Prem Chand,
R/o 897/31, Laxman Vihar,
Gurgaon, Haryana.

...Applicant

(Applicant in person)

Versus

1. Indian Council of Agricultural Research,
through its
Director General
Krishi Bhawan,
Dr. Rajendra Prasad Road,
New Delhi.
2. Secretary,
Indian Council of Agricultural Research,
Krishi Bhawan,
Dr. Rajendra Prasad Road,
New Delhi.
3. Mr. S.P. Manchanda,
working as Executive Engineer (T-7)
in I.C.A.R, Headquarters, New Delhi.

(By Advocate: Ms. Geetanjali Goel)

...Respondents

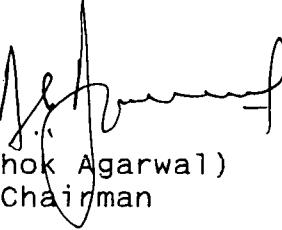
ORDER (Oral)

By Justice Ashok Agarwal, Chairman

On application made on behalf of the applicant
who appear in person, leave is granted to withdraw the
O.A. The O.A. is accordingly dismissed as withdrawn.

No costs.


(V.K. Majotra)
Member (A)


(Ashok Agarwal)
Chairman

cc.